

[*Translation*]

MR. SPEAKER: *Matters under Rule 377*,
Shri K. Kunjambu.

(*Interruptions*)

SHRI AJAY MUSHRAN (Jabalpur): Mr.
Speaker, Sir, my notice under Rule 377 has
not come up.

(*Interruptions*)

MR. SPEAKER: If you convince me that
this subject comes under the Central Gov-
ernment, I will admit the notice.

[*English*]

SHRI AJAY MUSHRAN: Right Sir.

[*Translation*]

MR. SPEAKER: If this subject does not
come under the Central Government, you
will have to apologise for it.

[*English*]

SHRI AJAY MUSHRAN: Right Sir.

12.08 hrs.

MATTERS UNDER RULE 377

[*English*]

(I) **Need to set up a Thermal
Power Plant in Kerala**

SHRI K. KUNJAMBU (Adoor): Under
Rule 377, I am making a statement.

Kerala is going to face power cut from
this month onwards as there is not enough
water in its reservoirs. The Monsoon was
scanty and erratic and therefore the reser-
voirs have not received enough water.

This has created a serious situation. The

State depends entirely on hydro-electric
power. A power cut at this stage which is
unprecedented in the history of Kerala, is
going to cripple the industry in the State. A
State whose financial condition is not sound,
will face economic ruin, if this happens.

There are two ways to meet this situation.
One is to supply electricity from the neigh-
bouring states on a short term basis. The
other is to set up a thermal power plant in the
State. If Kerala is to be saved thermal power
plant is a must.

I would, therefore, request the Govern-
ment to take immediate steps to set up a
thermal power plant in Kerala.

(II) **Need to provide facilities for
telecasting Kannada Program-
mes for Mysore, Coorg and
South Canara districts.**

SHRI V. SREENIVASA PRASAD (Cha-
marajanagar): Under Rule 377 I am making
a statement.

I want to draw the attention of the House
towards the need for providing the facilities
for the telecast of Kannada programmes for
Mysore, Coorg and South Kanara Districts.

Mysore City is the second biggest city of
Karnataka and also the old capital of the
State. This city is known for its highest con-
tribution to art and literature not only for the
State, but also to the whole nation.

At present Mysore is provided with low
power transmitter and is telecasting the
Delhi programme through satellite.

Bangalore Doordarshan's 10 KW High
Power Transmitter cannot transmit the sig-
nals to Mysore city that being beyond 100
Kms aerial distance from Bangalore. Hence
to telecast Kannada programmes for
Mysore city, Coorg and Mangalore, the
Micro wave facilities should be provided
between Bangalore and Mysore.

To ease the process the M/W line is

[Shri V. Sreenivasa Prasad]
already in existence between Bangalore and Mysore. The M/W line between New Delhi and Madras passes through Mysore City.

The M/W line between Mangalore and Bangalore will be free till 8.40 P. M. i.e. till the beginning of National Programme, Madras and Bangalore T. V. Centres will link to Delhi at 8.40 P. M. for the National hook-up.

Hence by installing M/W receiving equipments at Mysore, Coorg and Mangalore and connecting these centres with Bangalore Doordarshan, these places can telecast Kannada Programmes from Bangalore Doordarshan. All the above places have already been provided with LPT's and will not burden the chequer. By connecting Mysore, Coorg and Bangalore LPT's from Bangalore Doordarshan, population of eight districts of Karnataka will have the privilege of viewing Kannada programmes.

I urge upon the Central Government to look into the matter.

12.10 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

[*Translation*]

(III) Need for immediate steps to increase the power supply to Delhi

SHRIBHARAT SINGH (Outer Delhi): Mr. Deputy Speaker, Sir, in Delhi the Indraprastha Thermal Power Station generates 200 MW power and Badarpur Thermal Station generates 450 MW power. We get 150 MW power from Singrauli Thermal Station. The consumption of power of Delhi is 1044 MW. Therefore, the power supply falls short of the requirement. As a result, load shedding has to be resorted for as many as eight to ten hours. Keeping in view the fact that power connections for industrial and residential purposes have tremendously increased in Delhi, steps should be taken to generate 750 MW additional power in Indra-

prastha or Badarpur Power Station so that the power requirement of Delhi is met adequately.

[*English*]

(IV) Need to lift the ban on opening of new Post Offices

SHRI SRIBALLAV PANIGRAHI (Deogarh): There is a general ban on the opening of new Post Offices in the country during the Seventh Five Year Plan. As a result the Ministry of Communications is paying no heed to the genuine demands for opening of Post Offices even at Gram Panchayat Headquarter and important towns creating discontentment and resentment among the people. It is not convenient for the people of one Gram Panchayat to go over to another Gram Panchayat for their postal requirements. Without a Post Office for every Gram Panchayat the country cannot be said to be saturated with Post Offices. The necessity of having a Post Office and a Public Call Office at every Gram Panchayat Headquarter in our country at least during the celebration of 40th Anniversary of our Independence need not be ever over-emphasized.

I would urge upon the Union Government to reconsider the matter and lift the existing general ban so as to facilitate opening of Post Offices at the deserving places during the current Five Year Plan.

(V) Need to explore the possibility of export of mangoes grown in Mithila region of Bihar

DR. G. S. RAJHANS (Jhanjharpur): Delicious mangoes are available in the Mithila region of North Bihar at a throw away price.

There is a great scope for the export of mangoes to foreign countries, particularly gulf countries. For the last two and a half years, we have been making strenuous efforts to impress upon the Union Government to explore the possibility of exporting Mithila